

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

206. C.P. (IB)/627(MB)2023

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: OM DIAGNOSTICS LAB PRIVATE LIMITED

SECTION : Sec 59 of IBC 2016

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Presence: None Present.

**ORDER**

The matter is adjourned to 03.11.2023.

Sd/-  
MADHU SINHA  
Member(Technical)  
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Sd/-  
REETA KOHLI  
Member(Judicial)